

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 141/(MAH)/2017
CA No.


CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Inispired Entertainment Pvt.Ltd.
V/s.
K. Space Meaid & Entertainment Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
23	Nihel Thackeray	Advocate for Petitioner	

ORDER

C.P. No. 141/I&BP/NCLT/MB/MAH/2017

1. The Learned Counsel for the Petitioner is present and stated that the matter has been resolved/settled. He is seeking time to file the "Settlement Deed".
Granted.
2. The Learned Representative is directed to place on record the requisite "Settlement Deed" along with an Application of permission to withdraw the Petition. Adjourned to **19.06.2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **12.06.2017**